

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/42(KB)2024
IN
C.A.(CAA)/227(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	DIGNITY DEALTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance VC and Physical (Hybrid) Mode

Ms. Arti Vyas, PCS] For the Petitioner

ORDER

1. Ld. Professional for the petitioner present.
2. Let the attested copy of documents with the affidavit be filed within one week.
3. Post this matter thereafter on **14.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)